NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , KOLKATA

I.A NO. 226/KB/2017 C.P (IB). NO. 150/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th August 2017, 11.30 A.M

Name of the Company Under Section		Parker Hannifin India Pvt. Ltd. 9 IBC		
2.	AKASH SHAI		} Corporale Debtor	Axash Shanne 29.6.11
· 5 ·	Arva Gupla,	FCA	RP	12-0-97
			ORDER	29/8/11

Ld. Resolution Professional (RP) and Ld. Counsels for the corporate debtor are present.

Ld. RP has informed that certain order has been passed by the Hon'ble NCLAT but till date that order has up-loaded on the website. He has informed that he may be given some time so that he can produce the order of the Hon'ble NCLAT. Order of NCLAT may be filed within 7 days.

List the matter on 12/09/2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)